

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

Appeal No. 226/252/ND/2017

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.01.2018.

NAME OF THE COMPANY: Klass Hospitalities Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252

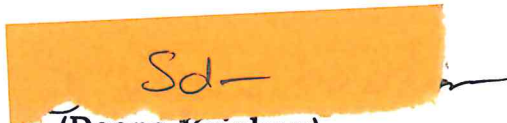
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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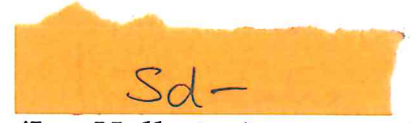
For the Petitioner: None

For the Respondent: Ms. Aparna Mudiam, Assistant ROC
Ms. Easha Kadian, Advocate for Standing Counsel
Income Tax Department.

ORDER

Reserved for orders.


(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)